

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 161 of 2020**

**IN THE MATTER OF:**

**Bhobinder Singh Hundal & Ors.**

**...Appellants**

**Versus**

**Narottambhai Somabhai Patel & Anr.**

**...Respondents**

**Present:**

**For Appellant : Mr. Sumant Batra and Mr. Himanshu Yadav,  
Advocate**

**For Respondent : None**

**ORDER**

**07.02.2020** Post the case for Admission (Fresh) on **13<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*pks/gc*